COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NOS. 1792 & 1789 OF 2019 IN
DFR NO. 2311 OF 2019

Dated : 23rd October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raigarh Energy Generation Limited ...Appellant(s)
Vs.
Powergrid Corporation of India Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nishant Kumar
Mr. Ambuj Dixit
Mr. Tushar Srivastava
Mr. Lakshyajit Singh Bagdwal
Ms. Soumya Singh
Mr. Karan Govel

Counsel for the Respondent(s) :

ORDER

Issue notice to the Respondents on IA No. 1792 of 2019 (Appl. for leave to file) and IA No. 1789 of 2019 (Appl. for condonation of delay) as well as on main appeal returnable on 16.12.2019 . Dasti, in addition is permitted.

List the matter on ***16.12.2019***.

(S. D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj